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SLP(Crl.)No. 1214 OF 2001

ITEM No.60

Court No. 9

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 1214/2001

(From the judgement and order dated 12/09/2000 in CRLRP 240/99
of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA

Petitioner (s)

VERSUS

SHARANAPPA BASANAGOUDA AREGOUDAR

Respondent (s)

(For Final Disposal)

Date : 18/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr. N. Ganpathy,Adv.

For Respondent (s)

Mr. Shankar Divate,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2

In view of letter circulated on behalf of
respondent the matter is adjourned for one week.

.SP1

(Rajesh Kumar)
PA to Addl. Registrar

(V.P. Tyagi)
Court Master